

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/647/(IB)/2017  
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD  
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
17		REPRESENTATION BY WHOM	

B. RAVI RAJA  
for HARIVARDHAN STEEL &  
ALLOYS (P) LTD



**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply before the next date of hearing. Matter is posted for arguments. Put up on 28.11.2017 at 10.30 A.M.

-sd-  
MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)